

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 3600
TO BE ANSWERED ON 10TH AUGUST, 2021

IMPLEMENTATION OF PMGKAY

†3600. SHRI PARBHUBHAI NAGARBHAI VASAVA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) the number of people provided ration under Pradhan Mantri Gareeb Kalyan Anna Yojana (PMGKAY) in the country so far; and

(b) the total number of people benefited by PMGKAY in the State of Gujarat and the districts of Surat and Tapi under Bardoli Parliamentary Constituency?

A N S W E R

MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a): Under the Pradhan Mantri Garib Kalyan Anna Yojana, Govt of India has made allocation of foodgrains @ 5 kg per person per month free of cost for around 80 crore beneficiaries of all the 36 States/UTs covered under NFSA (Antyodaya Anna Yojana (AAY) & Priority Households (PHH)) including those covered under Direct Benefit Transfer (DBT) for a period of 8 months i.e April-November, 2020 and again similarly during the period May - November, 2021. During, 2020(i.e. April-November, 2020), approx 94% distribution and in 2021 (May, June 2021) also approx 94% distribution was achieved. Distribution for the period July-November, 2021 has commenced.

(b): In the State of Gujarat, allocation for a total of approx 341.71 lakh beneficiaries (including in the districts of Surat and Tapi under Bardoli Parliamentary Constituency) have been made under PMGKAY. Further, the Targeted Public Distribution System under the National Food Security Act (NFSA), 2013 is operated under the joint responsibility of Central and State/UT Governments. It is the responsibility of the State/UT Governments to identify eligible households/beneficiaries covered under NFSA namely Antyodaya Anna Yojana (AAY) and priority households (PHH) as per criteria evolved by the concerned State/UT Government. Issuance of their ration cards and distribution of foodgrains to them as per their entitlement through fair price shops, is also the responsibility of the respective State/UT Govt.
